

Government does take the help of private/retired professionals (Architects) as and when considered necessary.

#### TV transmitter at Jorhat

8055. SHRI PARAG CHALIHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a TV transmitter is being installed at Jorhat, Assam; and

(b) if so, the progress made so far and the time by which it is likely to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) Yes, Sir.

(b) Orders for supply of the transmitter and associated auxiliary equipment have been placed. Construction of building required for the purpose is in progress. The proposed 100 Watt TV transmitter at Jorhat is expected to be commissioned into service during 1987-88.

#### Health condition of workers engaged in diamond cutting and polishing

8056. DR KRUPASINDHU BHOI : Will the Minister of LABOUR be pleased to state :

(a) whether the recent studies conducted by the Indian Institute of Technology, Bombay on the health condition of artisans engaged in diamond cutting and polishing jobs had brought to light a disturbing state of affairs; and

(b) if so, the steps envisaged by Government to ensure healthy working conditions for the workers engaged in the diamond industry ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) The Indian Institute of Technology, Bombay have reported that at the instance of the Indian Diamond Institute, Surat, they have conducted a pilot study of

the diamond cutting processes. According to them, the study has revealed existence of poor working environment for various reasons.

(b) The Factories Act, 1948 contains provisions for safety, health and welfare of workers employed in factories. The Act is applicable to factories employing :

(i) 10 or more workers carrying on manufacturing processes with the aid of power; and

(ii) 20 or more persons carrying on manufacturing processes without the aid of power.

Diamond Cutting Industry is traditionally a cottage industry and most of the units are not covered under the provisions of the Factories Act. However, workers employed in the units covered under the Factories Act are entitled to benefits of various provisions of the Act. The responsibility for enforcement of the various provisions of the Act rests with the State Governments/ U T. Administrations.

#### [Translation]

#### Implementation of RLEGP in Bihar

8057. SHRI KUNWAR RAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the progress made in Bihar in implementation of the Rural Landless Employment Guarantee Programmes during 1986-87;

(b) whether the works under the said programme have been carried out in Bihar as per the norms laid down by Union Government;

(c) if not, the shortcomings noticed by Union Government during the last three years; and

(d) the measures proposed/taken to remove the same ?